

5. The Union of India rep by its,
Secretary, Department of Posts,
Ministry of Communication and Information
Technology, Dak Bhavan, Sansad Marg,
New Delhi – 110 001.

...Respondents

(By Shri M.V.Rao for Respondents– through video conference)

ORDER (ORAL)

Per: Suresh Kumar MongaMember(J)

Sh.M.V.Rao, learned Counsel representing the respondents submitted that the applicant had been working as Postwoman in Mysore Postal Division w.e.f. 19.12.2014. In the year 2018, she appeared in the LDC examination for promotion to the Cadre of Postal Assistant from Mysore Postal Division. She was declared as surplus qualified candidate and was allotted Kodagu Postal Division. Consequent to that, she joined as Postal Assistant in Kodagu Postal Division on 31.07.2019.

2. The aforesaid facts as stated by Shri Rao have not been disputed by Sh. B.S.Venkatesh Kumar, learned Counsel representing the applicant.

3. Now by way of filing the present original application, the applicant is seeking a mandate to respondent no.4 to accept her application and allow her to appear in LDC examination again to get promotion as Postal Assistant in Mysore Postal Division for the vacancy year, 2020.

4. Shri B.S.Venkatesh Kumar, learned Counsel for the applicant could not cite any rule supporting the applicant's claim set up in the Original Application.

5. O.A. being devoid of merit deserves to be dismissed.

6. Accordingly, O.A. is hereby dismissed. However, there shall be no orders as to costs.

(RAKESH KUMAR GUPTA)
MEMBER(A)

(SURESH KUMAR MONGA)
MEMBER(J)

Kr.